

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-501**

Appeal No- 363/252/ND/2019

**IN THE MATTER OF:**

Evercool Plastronics Pvt Ltd  
V/s.  
RoC

....Applicant

....Respondent

**SECTION**

U/s 252

**Order delivered on 19.07.2021**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

No one has appeared on behalf of Income Tax Dept. Counsel for the appellant is not present at the time of Virtual Hearing of the matter. ARoC is present and submits that she has filed reply. Post this matter after one month.

List on **17.08.2021.**

-Sd/-

**(K.K. VOHRA)  
MEMBER (T)**

-Sd/-

**(P.S.N PRASAD)  
MEMBER (J)**

Rakhi